

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 898
ANSWERED ON 09.02.2024

FLEX FUEL VEHICLES

898. DR. SANTANU SEN:

Will the Minister of Heavy Industries be pleased to state:

- (a) the total production of flex fuel vehicles and number of such vehicles purchased in India, year-wise since 2019;
- (b) the details of steps taken to ensure availability and sale of flex fuel vehicles in the country; and
- (c) whether it is a fact that flex-fuel engines are mandatory for all automobile manufacturers, if so the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): As per input received from the Society of Indian Automobile Manufactures (SIAM), there is no flex fuel vehicle production in India since 2019.

(b): In order to promote Flex Fuel vehicles, flex fuel engine and four related components have been included as Advanced Automotive Technology Components in the Production Linked Incentive (PLI) Scheme for Automobile and Auto Components. Further, Ministry of Road Transport and Highways, vide letter No. RT-11036/167/2021-MVL dated 28.10.2023, has requested all States Governments and Union Territories to consider exemption or reduction of road tax on Flexi Fuel Vehicles (FFVs) to give fiscal incentives to user to promote sale of FFVs.

(c)&(d): Ministry of Road Transport and Highways, vide letter No. RT-11036/167/2021-MVL dated 27.12.2021, has issued advisory to the Society of Indian Automobile Manufactures (SIAM) to start manufacturing Flex Fuel Vehicles (FFV) and Flex Fuel Strong Hybrid Electric Vehicles (FFV-SHEV), complying with the BS6 emission norms, in a time bound manner.
